

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:339

ANSWERED ON:23.11.2006

BAN ON ENTRY OF NON- PASSENGERS INTO PLATFORMS

Pallani Shamy Shri K.C .;Sugavanam Shri E.G.

Will the Minister of RAILWAYS be pleased to state:

- (a) the amount of revenue collected by the Railways through sale of platform tickets during each of the last three years and the current year;
- (b) whether the Railways have any proposal to impose a ban on the entry of non-passengers into the platforms;
- (c) if so, the details thereof alongwith the reasons therefor;
- (d) whether the Railways have conducted any study on the revenue loss while imposing a ban on the issue of platform tickets; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): The information is being collected and will be laid on the Table of the Sabha
- (b) & (c): The Standing Committee on Railways in their 21st Report (2005-2006) on Terminal Facilities in Metropolitan Cities has recommended that only genuine passengers with the restricted number of accompanying persons should be allowed at the platforms as is being done in the case of airports. Efforts are being made to have a consensus view on the subject. Therefore, no formal decision on this recommendation has yet been taken.
- (d): No, Sir.
- (e): Does not arise.